

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Crl) No(s).5197/2013

RAJESHWAR

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln(s) for bail

Date: 16/09/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of the sole respondent.
List the matter on 26.11.2013.

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|(Sunil Thomas)
|Registrar

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SB